

ADDENDUM TO FORM G
THIS IS AN ADDENDUM TO INVITATION FOR EXPRESSION OF INTEREST
PUBLISHED ON 15 JULY 2024 FOR
"SUPERMAX PERSONAL CARE PRIVATE LIMITED (CIN: U27310MH2010PTC207411)"
(UNDER CORPORATE INSOLVENCY RESOLUTION PROCESS)

RELEVANT UPDATED PARTICULARS		
1	Last date for receipt of expression of interest	09-08-2024
2	Date of issue of provisional list of prospective resolution applicants	14-08-2024
3	Last date for submission of objections to provisional list	19-08-2024
4	Date of issue of final list of prospective resolution applicants	24-08-2024
5	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26-08-2024
6	Last date for submission of resolution plans	25-09-2024

Important Notes:

- 1) All other terms and conditions shall remain same as of Form G published on 15-July-2024 except the updated timelines. Please visit www.supermaxibc.com for updated process note and timelines.
- 2) The above timelines are subject to grant of extension of the CIRP period by the Hon'ble NCLT.
- 3) This addendum is published pursuant to the resolution passed by the committee of creditors ("CoC") to extend last date to submit expression of interest in meeting held on July 29, 2024.

Date : 30-07-2024
Place: Mumbai

CA Kshitiz Gupta
Resolution Professional for Supermax Personal Care Private Limited
IP Reg. No. IBBI/IPA-002/IP-N00721/2018-19/12140
F-52, First Floor, Centrium Mall, Lokhandwala Township,
Kandivali East, Mumbai - 400101

